

**LIST OF PROCLAIMED OFFENDERS PERTAINING TO THE
COURT OF ADDITIONAL CHIEF JUDICIAL MAGISTRATE, COURT NO. I AMB, DISTRICT UNA HP.**

<i>Sr.No.</i>	<i>Name and Particulars of P.O.</i>	<i>FIR No.</i>	<i>Date of Proclamation</i>	<i>U/s</i>	<i>P.S.</i>
1	<i>Sanjeev Kumar S/o Balbir Singh R/o Drogan PS and Distt. Hamirpur HP</i>	<i>151/11</i>	<i>21.4.16</i>	<i>498A,406,34 IPC</i>	<i>Amb</i>
2	<i>Dalbir Singh S/o Atma Ram Caste S/c R/o Gondpur Banehra, Tehsil amb, District Una H.P.</i>	<i>4/12</i>	<i>11.8.16</i>	<i>363,366 IPC</i>	<i>Amb</i>
3	<i>Jatinder Sharma S/o Hans Raj Sharma R/o Athmah, tehsil Amb, District Una H.P.</i>	<i>143/13</i>	<i>10.1.17</i>	<i>379,511 IPC</i>	<i>Amb</i>
4	<i>Jarnail Singh @ Jaila S/o Har Chand Dakhan PS Mulapur, tehsil and District Ludhiana Pb.</i>	<i>182/6</i>	<i>15.9.14</i>	<i>279,337 IPC</i>	<i>Amb</i>
5	<i>Subhash Chand @ Pappu S/o Bidhi Singh Catse Rajput R/o Amroh, PS Bangana District Una H.P.</i>	<i>150/2</i>	<i>1.10.04</i>	<i>302,34 IPC</i>	<i>Amb</i>
6	<i>Parveen Kumari @ Lata W/o Subhash Chand Catse Rajput R/o Ambehra, PS Bangana District Una H.P.</i>	<i>150/2</i>	<i>1.10.04</i>	<i>302,34 IPC</i>	<i>Amb</i>
7	<i>Guffardeen S/o Mangal Caste Bharian R/o Abehpur PS Gagret District Una H.P.</i>	<i>251/04</i>	<i>28.11.07</i>	<i>452,324 IPC</i>	<i>Amb</i>
8	<i>Sunita W/o Chakki Jar Khadar R/o Puri Bihar C/o Bhanupali PS Nangal District Ropar (Pb.)</i>	<i>186/02</i>	<i>11.8.04</i>	<i>379,34 IPC</i>	<i>Amb</i>
9	<i>Nittu W/o Lokesh Jar Khadar R/o Puri Bihar PS</i>	<i>186/02</i>	<i>11.8.04</i>	<i>379,34 IPC</i>	<i>Amb</i>

	<i>and Distt Puri Bihar C/o Bhanupali PS Nangal District Ropar (Pb.)</i>				
10	<i>Sukhwinder Singh S/o Kashmir Singh R/o Tapli, PS Jawal, Tehsil Patti near Bus Stand Amritsar(Pb.)</i>	<i>213/04</i>	<i>24.07.07</i>	<i>279,337,338 IPC</i>	<i>Amb</i>
11	<i>Gajinderjit Singh S/o Ajaib Singh Sidhu Caste Jatt R/po HNO. 2640 Sec.70 Mohali, Phase 8 District Mohali (Pb.)</i>	<i>164/05</i>	<i>6.10.09</i>	<i>279,337,338 IPC</i>	<i>Amb</i>
12	<i>Amarjeet Singh S/o Nishan Singh R/o Rasoolpur Po Panjgri PS Sikhma Distt. Gurdasspur Pb.</i>	<i>67/13</i>	<i>20.1.16</i>	<i>279,337,304A IPC</i>	<i>Amb</i>
13	<i>Paramjit Kaur D/o Dalip Singh R/o village Patran, Tehsil Samana Distt. Patiala Pb.</i>	<i>156/12</i>	<i>25.6.16</i>	<i>420,120B IPC</i>	<i>Amb</i>
14	<i>Mohan Singh @ Mohna VPO Kanuman PS Kanuman Distt. Gurdasspur PB.</i>	<i>4/15</i>	<i>28.10.16</i>	<i>307,342,323,34 IPC</i>	<i>Amb</i>
15	<i>Hari Chand S/o Sham Lal Caste Bazigar, R/o Kaind PS Dehlon, District Ludhiana Pb.</i>	<i>120/07</i>	<i>14.01.17</i>	<i>379,411,34 IPC</i>	<i>Amb</i>
16	<i>Dharmbir Kohla S/o Sh. Ram Rakha Caste Balmiki, R/o HNO. W/X-98 Basti-9 Near Ice Factory Jalandhar Pb.</i>	<i>21/10</i>	<i>7.5.12</i>	<i>302 IPC</i>	<i>Chint-purni</i>
17	<i>Keshav Singh S/o Jogi Singh R/o H.No. 180/13 Gali No.8 Rajeev Nagar Gurgaon Haryana</i>	<i>65/11</i>	<i>6.8.16</i>	<i>279,337</i>	<i>Amb</i>
18	<i>Lal Mohd. S/o Hafiz Khan Caste Muslim R/o</i>	<i>60/05</i>	<i>01.06.09</i>	<i>279,337 IPC</i>	<i>Amb</i>

	<i>Bhagwan Share PS Ghambiri Distt. Aligarh(U.P.)</i>				
19	<i>Rajesh Kumar S/o Leela Parshad Caste Brahmin R/o Balijan PS Dona Juli, District Sonipat (Asam)</i>	<i>194/02</i>	<i>28.11.07</i>	<i>279,337,338IPC</i>	<i>Amb</i>
20	<i>Keshav Parshad S/o Dil Haran Cste Bhatt R/o Village Diyaremaal PO Dyoshi Tehsil and PS Shakti District Jang-Geer Champa Chhatisgarh</i>	<i>43/09</i>	<i>29.01.16</i>	<i>Excise Act</i>	<i>Amb</i>
21	<i>Mukhtiar Thukker S/o Ajit Thukker R/o Chogulpur PS Dhamhal Hajipur District Anantnag(J& K)</i>	<i>53/01</i>	<i>20.03.04</i>	<i>379 IPC</i>	<i>Amb</i>
22	<i>Santosh Kumar S/o Jagdish Shah Village and PS Yogbani District Arharia Bihar</i>	<i>151/07</i>	<i>17.4.14</i>	<i>279,337,304A IPC</i>	<i>Amb</i>
23	<i>Shamsher Singh S/o Rattan Chand VPO Sapouri Tehsil amb District Una H.P.</i>	<i>--</i>	<i>16.12.16</i>	<i>Comp. U/s138NI</i>	<i>Amb</i>

**LIST OF PROCLAIMED OFFENDERS PERTAINING TO THE
COURT OF JUDICIAL MAGSTRATE IST CLASS COURT NO.-II, AMB, UNA H.P**

<i>Sr No.</i>	<i>Name & Address of Proclaimed Offender</i>	<i>FIR</i>	<i>Date of Proclamation</i>	<i>Police Station</i>	<i>u/s</i>
1	<i>Surjeet s/o Prabhu Dyal r/o Ghanari, PS Gagret, Distt Una HP</i>	<i>75/98</i>	<i>05-02-2000</i>	<i>Gagret</i>	<i>324,323,506IPC</i>
2	<i>Vinod Kumar @ Mandhu s/o Balram Singh r/o Joh, PS gagret, Distt Uan HP.</i>	<i>47/99</i>	<i>28.12.2000</i>	<i>Gagret</i>	<i>376,511 IPC</i>
3	<i>Sehdev Kumar s/o Udho Ram r/o Mawa Sindhian, TehsilAmb, Distt Una HP</i>	<i>124/15</i>	<i>08.06.2016</i>	<i>Gagret</i>	<i>354 IPC</i>
4	<i>Prajay Sharma s/o Prem Kumar r/o Kuthera Jaswalan, Tehsil Ghanari, Distt Una HP</i>	<i>18/10</i>	<i>30.05.2016</i>	<i>Gagret</i>	<i>279 IPC</i>
5	<i>Fateh Singh@ Fati s/o Giani Santokh r/o Sikri PS Rawal Pindi</i>	<i>39/98</i>	<i>08.02.2000</i>	<i>Gagret</i>	<i>41,42 IFA</i>
6	<i>Yashpal Singh s/o Bakshish Singh r/o Nakodar Mohala Sumanpura, Distt Jalandhar Punjab</i>	<i>88/2001</i>	<i>29.11.2005</i>	<i>Gagret</i>	<i>147,148,149,323,341IPC</i>
7	<i>Anoop Kumar s/o Ranjeet Singh r/o Nari, PS Chintpurni, Distt. Una HP</i>	<i>109/11</i>	<i>02.07.2012</i>	<i>Gagret</i>	<i>420,467,468,422,424 IPC</i>
8	<i>Kamal Dev @ poma s/o Parkash Chand r/o Jadla Kodi, PS gagret, Distt Una HP</i>	<i>155/08</i>	<i>15.01.2013</i>	<i>Gagret</i>	<i>147,149,323,506 IPC</i>
9	<i>Sukhwinder Singh s/o Butta Singh r/o Manuwal, PS and Distt. Nakodar Punjab</i>	<i>88/2001</i>	<i>29.11.2005</i>	<i>Gagret</i>	<i>147,148,149,323,341 IPC</i>
10	<i>Jarnail Singh s/o Ajit Singh r/o Kohla Juga, PS Nakodar, Distt Jalandhar Punjab</i>	<i>88/2001</i>	<i>29.11.2005</i>	<i>Gagret</i>	<i>147,148,149,323,341 IPC</i>
11	<i>Sukhjit Singh s/o Santokh Singh r/o Shankar Patti, Purewal, PS nakodar, Distt. Jalandhar, Pb</i>	<i>88/2001</i>	<i>29.11.2005</i>	<i>Gagret</i>	<i>147,148,149,323,341 IPC</i>
12	<i>Bal Kishan s/o Kirpa Ram r/o Mohalla 13, H No. 372/EK, Jalandhar, Punjab</i>	<i>89/2003</i>	<i>01.06.2009</i>	<i>Gagret</i>	<i>61-1-14 Excise Act</i>
13	<i>Kulwinder Singh s/o Harnek Singh r/o Dhurkot Rensee, PS Nihal Singh Walls, Distt. Moga, Pb</i>	<i>78/2009</i>	<i>12.04.2012</i>	<i>Gagret</i>	<i>279 IPC, 184,192 MV Act</i>

14	Kuldeep Singh Negi s/o Gian Singh r/o H.No. 7760/04 Gali No.4 Ravinder Colony, Simla Puri, Ludhiana, Pb	29/2010	05.04.2012	Gagret	420 IPC
15	Deepak Sharma s/o Niwas Sharma r/o 15/2, Sangat Singh Nagar, Back Side Tagore Hospital Jalandhar, Pb	132/06	23.06.2012	Gagret	147,148,149,325,323 IPC 25,54,59 Arms Act
16	Bikky bania @ Ramesh s/o Bal Kishan r/o C-358, Subhash Nagar, Sodal Road, Jalandhar, Pb	13/08	29.04.2013	Gagret	406,420,201 IPC
17	Vikram Singh s/o Kehar Singh r/o Shahkot, Jalandhar, Punjab	29/82	10.12.1984	Gagret	356 IPC
18	Jatinder @ Bobb s/o Balbir Chand r/o Labh Singh Nagar, Gali No 12/13, Jalandhar Punjab	155/09	21.12.2010	Gagret	380,511 IPC
19	Sandeep @ Lovely s/o Mohinder Pal r/o Labh Singh Nagar, Gali No 12/13, Jalandhar Punjab	155/09	21.12.2010	Gagret	380,511 IPC
20	Deepak @ Rinku s/o Balwant Rai r/o Labh Singh Nagar, Gali No 12/13, Jalandhar Punjab	155/09	21.12.2010	Gagret	380,511 IPC
21	Hari Chand @ Pammi s/o Sham Lal r/o Kaind PS Dehlon, Distt. Ludhiana, Punjab	122/07	17.03.2011	Gagret	379 IPC
22	Satnam Singh s/o Pahoo Lal r/o Agampur, PS Anandpur Sahib, Distt. Ropar, Punjab	113/10	31.05.2016	Gagret	279,337 IPC, 181,187 MV Act
23	Sandeep Kumar s/o Harbhajan Singh r/o H.No. 1557, Sector 9 Karnal, Haryana	34/11	02.07.2012	Gagret	379 IPC
24	Harbhajan Singh r/o H.No. 1557, Sector 9 Karnal, Haryana	34/11	02.07.2012	Gagret	379 IPC
25	Surinder Singh s/o Puran Singh r/o H.No 126, Sector 7 Panchkula, Haryana	127/07	21.02.2011	Gagret	452,147,148,149,323,324,120BIPC, 25,54,59 A. Act
26	Munney s/o Saffar Khan r/o Goller, PS Amaila, Barialy, U.P	168/02	17.04.2008	Gagret	283 IPC
27	Raman Kumar s/o hare Ram Kumar r/o Bhawani Pur, PS Chhatpur, Distt. Sapaol, Bihar	127/03	02.02.2008	Gagret	363,366 IPC
28	Santosh Kumar s/o Ganga Ram r/o Bella Jhangra, PS Mehrala, Distt. Garwa, Jharkhand	98/03	19.09.2008	Gagret	279,337,338,304A IPC

29	<i>Raja Gopal s/o Parpameshwar r/o Manjappillian PO Mathakhara, Teh. & Distt. Kattayam, Kerla</i>	<i>29/09</i>	<i>02.06.2012</i>	<i>Gagret</i>	<i>420,120B IPC</i>
30	<i>Munish Sharma s/o Sansar Chand r/o Uper Villa Road Gagret, Tehsil Amb, Distt Una HP</i>	<i>41/2014</i> <i>,</i>	<i>16.09.2015</i>	<i>Gagret,</i>	<i>498A,406IPC</i>

**LIST OF PROCLAIMED OFFENDERS PERTAINING TO THE
COURT OF JUDICIAL MAGISTRATE 1ST CLASS COURT NO.-III, AMB, UNA H.P**

<i>Sr.No.</i>	<i>Title of Case</i>	<i>Name/Particulars of P.O.</i>	<i>FIR No, U/s, PS</i>	<i>Date of Proclamation</i>
1.	<i>State of HP Vs Jai Parkash & Ors</i>	<i>Jai Prakash S/o Firoji Lal R/o H.No. 227 Village Kadiya Sarsi Karohi Chorasias Tehsil Pachour District Rajgargh Madhya Pradesh.</i>	<i>FIR 172/12 P.S. Amb, U/s 379,414 IPC</i>	<i>15-07-2016</i>
2.	<i>State of HP Vs Jai Parkash & Ors</i>	<i>Maya Bhai W/o Late Mardo Caste SC R/o Kadiya Tehsil+ PS Pachour District Rajgargh Madhya Pradesh.</i>	<i>FIR 172/12 P.S. Amb, U/s 379,414 IPC</i>	<i>15-07-2016</i>
3.	<i>State of HP Vs Jorawar Singh</i>	<i>Jorawar Singh @ Raju S/o Manjeet Singh Caste Jatt R/o Lakhwal P/o Baba Bakala PS Vias District Amritsar (PB)</i>	<i>241/08 PS Amb U/s 279,337 IPC PS Amb</i>	<i>01-09-2016</i>
4.	<i>State of HP Vs Surinder Singh</i>	<i>Surinder Singh S/o Sewa Singh R/o Ward No.5 Sukarpura Dehara Dabali Batala District Gurdaspur (PB)</i>	<i>36/11 U/s 279,337,338,IPC PS Amb</i>	<i>30-03-2017</i>
5.	<i>State of HP Vs Gurdeep Singh</i>	<i>Gurdeep Singh S/o Inderjeet Singh Caste Dalit R/o Johal P/o Buana PS Adampur District Jalandhar (PB)</i>	<i>43/10 U/s 279,337,338 IPC PS Chintpurni</i>	<i>07-10-2017</i>
6.	<i>State of HP Vs Bali Ram</i>	<i>Bali Ram S/o Sham Lal R/o Rajoli Chamtha PS Bashware District Bagusarai Bihar</i>	<i>161/09 U/s 279,337 IPC PS Amb</i>	<i>06-01-2017</i>
7.	<i>State of HP Vs Manohar Lal</i>	<i>Manohar Lal @ Manoj Kumar S/o Diyal Singh R/o Ushant Tehsil & PS Bunsyari Pithoragarh District Pithoragarh uttrakhand.</i>	<i>70/09 U/s 279,337 IPC PS Amb</i>	<i>22-12-2014</i>